Allegation against Principal, Kendriya Vidyalaya, Lawrence Road, Delhi

3422 SHRI SANTOSH KUMAR SAHU; Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Principal Kendriya Vidyafaya, Lawrence Road had been charged for moral turpitude and exhibition of immoral sexual behaviour with some of the girl students of the Vidyalaya;

(b) whether any preliminary enquiry has been ordered; if so, what are the findings thereof; and

(c) what action has since been taken/ initiated in the matter?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) On a complaint from some girl students of Kendriya Vidyalaya, Lawrence Road, a preliminary enquiry was conducted against the Principal. The allegations were not substantiated. However, orders for transfer of the Principal, have since been issued.

Exposure of vacancies by Kendriya Vidyalaya Saugathan

3423. MOHD. KHALEELUR RAH-MAN. Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that all India Kendriya Vidyalaya Teachers Association demand for exposure of vcancies as per staff-strength sanctioned for 1991-92 to the transfer-applicants of 1990-91 has since been refused; and

(b) if so, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The vacancy position as per staff strength sanctioned keeps on changing on account of promotion/transfers, increase/decrease in number of sections, upgradation, of vidyalaya etc. It is a continuous process, Construction of residential quarters for Kendriya Vidyalayas

3424. MOHD. KHALEELU_R RAHMAN: SHRI SANTOSH KUMAR

SAHU:

Will the Ministen of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

 (a) whether it is a fact that while sanctioning construction of residential quarters for staff of different Kendriya Vidyalayas, no earmarking is done for Primary Teachers;

(b) if so, whether AIKVTA has demanded a specific earmarking for Primary Teachers; and

(c) if so, the details thereof and, if not, reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) Yes, Sir. The All India Kendriya Vidyalaya Teachers Association has demanded that the Primary Teachers of Kendriya Vidyalaya Sangathan should be accorded priority alongwith Trained Graduate Teacher for allotment of residential quarters.

Crossing of Efficiency Bar of Teachers of Municipal Corporation of Delhi

3425. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the procedure being followed for crossing the Efficiency Bar in the scale of Asstt. Teachers of Municipal Corporation of Delhi-

(b) the time spare generally taken in reaching the EB;

(c) whether some complaints have been received regarding delay in crossing the EB in respect of Female Assistant Teachers of South Shahdara Zone; Delhij

(d) if so, the number of cases for which orders have been passed for EB last year

1999 - "我们还有这些你的,你们还有这些你的?""你们的,我们就是你是你的你的你的,你还是你的你的?""你们你不能是我们的你,你们的你们,你们不是你们的你们,你们不能不能。"

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and the number of cases for which the orders are to be passed during the month of January, 1992; and

(e) what steps have been proposed to be taken to avoid such delay?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) For crossing the Efficiency Bar various formalities such as Vigilance clearance, integrity certificate and assessment of confidential reports are required to be completed.

(b) Six years.

(c) No, Sir.

(d) Since January, 1991, orders have been issued in respect of 96 Asstt. Teachers. 30 cases are being processed for orders in January, 1992.

(e) Does not arise.

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उत्तर प्रवश में स्टडियम श्रौर खेल-कूद प्रशिक्षण केश्द

3426 श्री ईश दत्त यादवः क्या मानव संसाधन विकास मंत्री यह बताने की ऋपा करेंग कि : (क) क्या उत्तर प्रदेश सरकार ने वहां स्टेडियमों ग्रौर खेलकूद प्रशिक्षण केन्द्रों के निर्माण किए जाने के कुछ प्रस्ताव भेजे हैं;

(ख) उन स्थानों का ब्यौरा क्या है जहां ये स्टेडियम ग्रौर खेल-कूद प्रशिक्षण केन्द्र निर्मित किए जाने का विचार है तथा उनके निर्माण पर कितना व्यय होने का ग्रनुमान है; ग्रौर

(ग) सरकार द्वारा प्रत्येक मामले में को गई कार्यवाही का ब्यौरा क्या है?

मानव संसाधन विकास (युवा कार्य ग्रौर खेल विमाग) मंत्रालय में राज्य मंत्री तथा मानव संसाधन विकास मंत्रालय (महिला ग्रौर बाल विकास विमाग) में राज्य मंत्री का ग्रतिरिक्त प्रमार (कुमारी ममता बनर्जी): (क) जी, हां।

(ख) ग्रौर (ग) गत तीन वर्षो के दौरान उत्तर प्रदेश सरकार द्वारा भेजी गई प्रत्येक परियोजना के प्रस्ताव का ब्यौरा संलग्व विवरण में दिया गया है।

विवरण (लाख रुपयों में)		
क्रम सं० परियोजना का स्थान	धनुमानित लागत	त वर्तमान स्थिति
1. एस० पी० डी० ए० केंद्र काशीपुर नैनीताल	T 116.79	सरकार ने सैद्धांतिक रूप में प्रस्ताव का ग्रनुमोदन कर दिया है ।
 एस॰पी॰डी॰ए॰ केंद्र रायबरेली 	81.84	यथोपरि
 लखनऊ में टेबल टैनिस हाल 	20.34	–यथोपरि–